

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
**LOK SABHA**  
**UNSTARRED QUESTION NO.148**  
TO BE ANSWERED ON 21.07.2015

**Restoration of Sasthamkotta Lake**

148. SHRI KODIKUNNIL SURESH:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the State Government of Kerala has submitted a project for the restoration of Sasthamkotta freshwater lake; and
- (b) if so, the status of the proposal?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) & (b) The Comprehensive Management Action Plan (CMAP) for conservation and restoration of Sasthamkotta wetland at a total cost of Rs.24.80 crore was received from the Government of Kerala during the year 2013-14 for financial assistance under the scheme of National Plan for Conservation of Aquatic Eco-systems (NPCA). The proposal included various activities like soil and water conservation, pollution abatement, conservation of flora and fauna, weed control, fisheries development, de-siltation, public awareness, etc. The Annual Plan of Operation for the year 2014-15 costing Rs.4.07 crore, as a part of CMAP of Sasthamkotta wetland, was also received from the State Government of Kerala. As the CMAP was not in conformity with NPCA scheme, it has been returned to the State Government of Kerala.

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